

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3137
ANSWERED ON:11.02.2014
MARKET INTERVENTION SCHEME
Pandey Shri Ravindra Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of proposals received by the Government from various States under the Market Intervention Scheme from the years 2005-06 to 2009-10;
- (b) the details of the proposals approved under the scheme during the above period, State-wise; and
- (c) the details of the benefits gained by the farmers from these proposals and the manner in which the benefits were given to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): The details of the proposals received by the Government from various States from the years 2005-06 to 2009-10 is annexed. All the proposals received from various States under the scheme have been approved.

(c): The Government is implementing the Market Intervention Scheme (MIS) for procurement of horticultural and agricultural commodities which are generally perishable in nature and not covered under Price Support Scheme (PSS) to provide remunerative prices to the growers and protect their interest. The MIS is implemented when the prices tend to fall below the economic levels/cost of production to avoid distress sale during the peak arrival period of the produce. The Scheme is implemented when there is atleast 10% increase in production or 10% decrease in the ruling rates over the previous normal year. Further, proposal of MIS is approved on the specific request of State/UT Government ready to bear 50% loss (25% in case of North-Eastern States), if any, incurred on its implementation. However, the loss is restricted to 25% of the total procurement value which includes Market Intervention Price (MIP) paid to the farmers plus permitted overhead expenses. Profit earned, if any, in implementing the MIS is retained by the procuring agencies. Procurement is made by the Central and State agencies.